

**IN THE HIGH COURT OF BOMBAY AT GOA**

**(LD-VC-OCW-77/2020 )**

The Chairman, School Managing  
Committee, Cortalim and anr. .... Applicants.

Vs  
The Director of Education,  
Directorate of Education ..... Respondents.

Shri A. Bhobe, Advocate for the Applicants.  
Shri V. Sardesai, Addl. Govt. Advocate for the respondent no.1.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:- 18<sup>th</sup> August 2020.**

P.C.

According to the petitioner's counsel, this court on last occasion adjourned the matter to ascertain whether all the respondents have been served with the notice. According to him, he could not ascertain that fact as he had no access to the Registry because of Covid. Therefore, Registry will verify and put up a note for the Court's perusal by the next week.

Post the matter on 28.8.2020

**DAMA SESHADRI NAIDU, J.**

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